

LOAD DESPATCHING INSTITUTE AT LUCKNOW

1542. **SHRI AMRIT NAHATA** : Will the Minister of **IRRIGATION AND POWER** be pleased to state :

(a) whether the proposal to set up a Load Despatching Institute at Lucknow has been finalised ; and

(b) if so, the broad features thereof ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and

(b). The proposal to set up a Load Despatching Institute at Lucknow has not yet been finalised. The proposed Institute would train personnel in operation of Load Despatching Stations which are to be established in various power systems for economic operation of State/Regional Grids.

INCOME TAX ARREARS FROM M/s. SAHU-JAIN

1543. **SHRI KAMESHWAR SINGH** :
SHRI A. SREEDHARAN :

Will the Minister of **FINANCE** be pleased to refer to the reply given to Unstarred Question No. 213 on the 30th March, 1967 and state :

(a) Whether the Income-tax arrears of M/s Sahu-Jain have since been realised ;

(b) if not, the reasons therefore ; and

(c) the action taken to recover the arrears ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

"OWN YOUR HOME" SCHEME

1544. **SHRI PREM CHAND VERMA** : Will the Minister of **FINANCE** be pleased to state :

(a) the number of loans disbursed by the Life Insurance Corporation under 'Own Your Home' Scheme during 1965-66 and 1966-67 ;

(b) the amount of each loan and the parties to whom the loans have been disbursed ;

(c) whether it is a fact that large number of loan applications are pending with the Life Insurance Corporation for periods ranging from one to three years ;

(d) if so, the details thereof and the reasons for their non-finalisation ;

(e) whether Government have received any complaints from the public that various types of malpractices are in vogue for the grant of loan by the Life Insurance Corporation ; and

(f) if so, the steps taken or are proposed to be taken to remove these practices ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a), (c) and (d). The information is being collected and will be laid on the Table of the House as soon as received.

(b) The time and labour involved in collecting and compiling this information will not be commensurate with the results expected to be achieved.

(e) No, Sir.

(f) Does not arise.

भारत में जापान का निवेश

1545. **श्री रघुबीर सिंह शास्त्री** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सितम्बर, 1967 में जापान का दौरा करने वाले प्रतिनिधि मण्डल ने अपने प्रतिवेदन में कहा है कि जापान के उद्योगपति भारत में अपना धन लगाने में रुचि नहीं रखते ;

(ख) इसके क्या कारण हैं ;

(ग) मंत्री महोदय ने जापान के अपने दौरे के दौरान इस बारे में क्या बातचीत की ; और

(घ) जापान के विनियोजकों को आकर्षित करने के लिये सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख) : जी, नहीं। फिर भी, जापानी उद्योगपतियों ने उस प्रतिनिधि मंडल को, जो वहां गया था, कुछ ऐसी समस्याएं बतायी थीं, जो भारत के साथ व्यापार तथा सहयोग करते समय उनके सामने आती हैं और जो उनके विचार से रुकावटें पैदा करती हैं। आशा है कि